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[OPEN COURT]

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(THIS THE 20th DAY OF DECEMBER, 2012)

Present

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. JAYATI CHANDRA, MEMBER (A)

ORIGINAL APPLICATION NO. 91 OF 2007
(U/S 19, Administrative Tribunal Act, 1985)

Ajay Singh, Aged about 39 years Son of Shri Parashu Ram Singh, R/o Village Faridpur Audhan ka majra, Audhan District-Kaushambi (Allahabad) (UP).

.....Applicant
V E R S U S

1. Union of India through, Secretary Ministry of Communication, New Delhi.
2. Senior Superintendent of Post Offices, Allahabad Division, Allahabad.
3. Shri Aidal Faridi S/o Shri Zanul Abdin Faridi, working as Extra Departmental Branch Post Master, Audhan, Accounts Office, Tilhapur, District-Kaushambi (Allahabad) (UP).

.....Respondents

Advocates for the Applicant:-

Shri Rakesh Verma.

Advocate for the Respondents:-

Shri R. C. Shukla.

Shri Avinish Tripathi.

ORDER

Shri Rakesh Verma, counsel for applicant. Shri R. C. Shukla, present for official respondents and Shri Avinish Tripathi, present for respondent No.3.

2. It is submitted by Shri Shukla which is endorsed by Shri

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Tripathi, counsel for respondent No.3 and Shri Verma, Counsel for applicant that another O.A. filed by Adil Faridi i.e. O.A. No.235/2007 on identical grounds has been dismissed, in which same very impugned order has been challenged. Therefore, he submitted that present O.A. be also dismissed in terms of the order passed in the above O.A. In the instant case Adil Faridi is the Private Respondents who has filed O.A. No.235/2007 which was dismissed on 20.05.2011.

3. Considering the above once the controversy involved in this O.A. has already been decided, therefore, we dismiss this O.A. in terms of order passed in O.A. No.235/2007 decided on 20.05.2011.

4. In view of the above O.A. stands dismissed. No costs.

1/Dev/

I. Chander

Member - A

Shashi

Member - J